

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA 1663/2004

New Delhi, this the 16th day of July, 2004

Hon'ble Sh. Sarweshwar Jha, Member (A)

Ashwani Kumar
S/o Sh. L.N.Yadav
R/o 820, Vill. & P.O.Kapashera
New Delhi - 37.

...Applicant

(By Advocate Sh. Yogesh Sharma)

V E R S U S

Union of India through

1. The Secretary
Ministry of Railway
Railway Bhawan, New Delhi.
2. The Divisional Railway Manager
North Western Railway, Bikaner.

...Respondents

O R D E R (ORAL)

Shri Sarweshwar Jha,

1d. counsel for the applicant has at the very outset submitted that the case of the applicant is squarely covered under the decision as given in OA 122/2004 on 16-1-2004, a copy of which is placed at Annexure A-4. He has, therefore, submitted that similar directions may be given to the respondents to carry out verification of the claims of the applicant to find out whether his case is identical and similar to those who have been covered under the aforesaid judgement and their letter dated 23-12-2003 and to consider his case also if, on such verification, he is found to be similarly and identically placed.

2. Having considered the submissions of the applicant and also as pleaded by his 1d. counsel, I dispose of this OA with directions to the respondents to carry out the necessary verification of what has been claimed by the applicant and to see whether his case is identical and similar to the ones as have been decided by this Tribunal vide OA No.122/2004 on



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16-1-2004 and other cases as referred to at Annexure A-5 and the decisions referred to therein. With this, this OA stands disposed of at the admission stage itself.


(Sarweshwar Jha)
Administrative Member

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